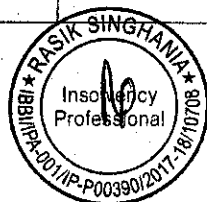


**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
SHREE GAJAPATI PAINTS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Shree Gajapati Paints Private Limited
2	Date of Incorporation of Corporate Debtor	28.10.2013
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor	U36912WB2013PTC198133
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Keranitola, Station Road, P.S.-Kotowali, Midnapore, West Bengal, 721101
6	Insolvency commencement date in respect of Corporate Debtor	25.10.2019 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 314/KB/2019 dated 25.10.2019, Order received on 30.10.2019)
7	Estimated date of closure of Insolvency Resolution Process	21.04.2020 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Rasik Singhania Registration No. : IBBI/IPA-001/IP-P00390/2017-18/10708
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Registered Address: Chitrakoot Building, Room No. 98, 9th Floor, 230A, AJC Bose Road, Kolkata, West Bengal, 700020 Registered Email id: rasik.singhania@gmail.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional, if different from those given at sl. no. 9.	Chitrakoot Building, Room No. 98, 9th Floor, 230A, AJC Bose Road, Kolkata, West Bengal, 700020 Email id: sgpl.cirp@gmail.com
11	Last date for submission of claims	13.11.2019
12	Class of Creditors, If any, under clause (b) of sub section (6A) of section 21 of the IBC, 2016, ascertained by the Interim Resolution Professional	NIL
13	Names of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	a) Relevant Forms b) Details of Authorised Representatives are available at :	(a) Web Link : https://ibbi.gov.in/home/downloads (b) Not Applicable



Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **Shree Gajapati Paints Private Limited** vide order dated **25th October, 2019**, communicated to IRP on **30th October 2019 (Date of appointment of IRP)**.

The creditors of **Shree Gajapati Paints Private Limited** are hereby called upon to submit their claims with proof on or before **13th November, 2019** to the interim resolution professional at the address mentioned against entry no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 31.10.2019
Place : Kolkata



Rasik Singhanian

Rasik Singhanian
Interim Resolution Professional